

ITEM NO.102

COURT NO.7

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 2795-2797/2017

CHANDRA GUPTA KUMAR AND ORS. ETC. ETC.

Appellant(s)

VERSUS

STATE OF BIHAR AND ORS. ETC. ETC.

Respondent(s)

(with appln. (s) for permission to place addl. documents on record and permission to file lengthy list of dates and vacation of ex-parte stay and intervention and impleadment as petitioner and impleadment as party respondent and directions and correction of typographical error. and interim relief and office report)

WITH

C.A. No. 2798-2800/2017

(With appln. for Transposition and Interim Relief and Office Report)

C.A. No. 2801-2803/2017

(With Office Report)

C.A. No. 2804/2017

(With Office Report)

CONMT.PET.(C) No. 367-369/2016 In C.A. No. 2795-2797/2017

(With Office Report)

C.A. No. 2805/2017

(With Office Report)

C.A. No. 2806-2810/2017

(With Office Report)

C.A. No. 2811/2017

(With Office Report)

Date : 19/04/2017 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH

HON'BLE MRS. JUSTICE R. BANUMATHI

Counsel for the
parties

Mr. Ravinder Srivastava, Sr. Adv.

Mr. M. K. Choudhary, Adv.

Mr. Ashutosh Kumar, Adv.

Mr. Avinash, Adv.

Mr. Harsvi Singh, Adv.

Ms. Namita Choudhary, Adv.

Mr. Ajit Kumar Sinha, Sr. Adv.

Mr. Anurag Pandey, Adv.

Ms. Alankrita Sinha, Adv.

Mr. S. R. Singh, Sr. Adv.
Mr. Kumar Ranjan, Adv.
Mr. Gopal Jha, Adv.

Mr. S. B. Upadhyay, Sr. Adv.
Mr. Dhruv Kumar Jha, Adv.
Mr. Kiran Kumar Jaipurian, Adv.

Mr. Dinesh Dwivedi, Sr. Adv.
Mr. Gopal Singh, Adv.
Mr. Shivam Singh, Adv.
Mr. Advitiya Awasthi, Adv.

Mr. Chakrapani, Adv.
Mr. Anurag Singh, Adv.
Mr. Anil Kumar Mishra, Adv.

Ms. Reena Pandey, Adv.

Mr. Arun K. Sinha, Adv.
Mr. Rakesh Singh, Adv.

Mr. Mohit Kumar Gupta, Adv.
Ms. Surabhi Sanchita, Adv.
Ms. Manju Sharma Jetley, Adv.

Mr. Durga Dutt, Adv.
Mr. Pradeep Yadav, Adv.
Mr. Himanshu Munshi, Adv.

Ms. Pragya Baghel, Adv.

Mr. Chandra Prakash, Adv.
Mr. Shailendra Kumar, Adv.

Mr. Amit Pawan, Adv.
Mr. Anand Nandan, Adv.
Mr. Abhishek Amritanshu, Adv.
Mr. Akshat Shrivastava, Adv.
Mr. Gaurav Singh, Adv.
Mr. Hassan Zubair Waris, Adv.

Mr. Bipin Bihari Singh, Adv.

Mr. Dushyant Parashar, Adv.

Mr. Gyan Prakash Srivastava, Adv.

Mr. Kaushik Poddar, Adv.
Mr. Lakshmi Raman Singh, Adv.
Mr. S. K. Verma, Adv.
Mr. Subhro Sanyal, Adv.

Ms. Reena Pandey, Adv.
Ms. Udita Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard the learned senior counsel appearing for the parties.

Arguments remained unconcluded.

List tomorrow i.e. on 20.04.2017 as part-heard.

(Jayant Kumar Arora)
Court Master

(Renu Diwan)
Assistant Registrar